

[English]

MR. SPEAKER : Now, listen to me. The Leader of the Opposition has raised a very pertinent question. Let the Home Minister get it enquired into and give the report to me. After going through the report of the Home Minister, I will decide what should be done. But I do agree with Mr. Vajpayee that members of Parliament will have to be extended the courtesy that they deserve.

(Interruptions)

[Translation]

DR. MURLI MANOHAR JOSHI : Sir, it has been said those Harijan Members of Parliament has lost his senses. This is very serious matter. The leader of the opposition has state this matter shold be referred to the privileges committee...(Interruptions)

[English]

MR. SPEAKER : I will see. The Chair will protect the privileges of the Members of this House, I can assure you that.

SHRI ATAL BIHARI VAJPAYEE : Now, Sir, allow me to raise a very important matter.

MR. SPEAKER : Only one issue in Zero Hour, Vajpayeeji.

[Translation]

DR. RAM LAKHAN SINGH (Bhind) : Mr. Speaker, Sir, Malampur Industrial area has been developed in Bhind district of Madhya Pradesh. It has been observed that none of the factories set up there has installed pollution control devices. as a result of which poisonous effluence of factories reaches Gohad dam via canal from when Besoli stream originates and hundreds of villages...(Interruptions)

[English]

MR. SPEAKER : Not today.

(Interruptions)

SHRI SRIBALLAV PANIGRAHI (Deogarh) : Sir, there is a stalemate in the All India Institute of Medical Science...

MR. SPEAKER : I cannot allow the same member put supplementaries and also raise matters in Zero Hour too. Other Members have also to be given a chance. There are so many newcomers here and they are not getting a chance. I have to distribute that way.

[Translation]

SHRI RAM LAKHAN SINGH : It takes lives of hundreds of animals and atleast 50 percent damage is

done to the crops irrigated by the aforesaid canal. Sir, I submit that you may kindly direct the Government to take steps to enquire into the matter to ensure that pollution control devices are installed in all the factories there.

SHRI MUKHTAR ANIS (Sitapur) : Mr. Speaker, Sir, Hon'ble Minister of Water Resources while replying to a question regarding floods during the Question hour, has ignored Uttar Pradesh altogether. I want to mention a very important point regarding two rivers viz Ghaghra and Sharda flowing between Lakhimpur and Sitapur. The confluence of both these rivers takes place near Mallaypur in Sitapur which causes havoc in Sitapur and Lakhimpur.

Sir, first of all I may submit that these two rivers originate from Nepal and then flow is very fast which results in continuous erosion. Second thing is that Sharda Barrage has been built in Lakhimpur, and another barrage has been built on Baharaich Katrania ghat. The water of both the barrages is released into Ghaghara as well as Sharda as a result of which of these districts are on the verge of devastation. At present, 50 lakh people have become homeless. Every Village in the area has become victim of the floods caused by them. Now Engineers will release water from Sharda Barrage which will curse floods in the entire region.

Sir, I want to say two things - one is that steps should be taken to protect this region from floods and second thing is that water from Sharda and Katrania Barrages should not be released in the aforesaid rivers because it causes havoc in the entire region. I therefore, request that steps should be taken to prevent floods in our area.

[English]

MR. SPEAKER : Shri Manoranjan Bhakta

Islands have to be given special treatment here!

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Mr. Speaker, Sir, the Andaman & Nicobar Islands is a Union Territory and the Central Government is having the responsibility for the good governance of the Union Territory.

Sir, there is an acute problem of unemployment in the islands and at present, particularly today, the youths of Andaman & Nicobar islands are staging a *dharana* all over the Territory, asking for the employment potentialities in the Island. There are a large number of ad hoc appointments made in Groups 'A', 'B' and 'C' in different departments. The employees have been working there for seven to eight years and they are not being regularised. The situation is such that more than thousand posts are lying vacant and these have not been filled up.

I would like to request the hon. Home Minister, who is present here, kindly to issue directives to the Andaman and Nicobar Islands Administration so that the services of these ad hoc employees are regularised and those vacant posts are filled up immediately.

MR. SPEAKER : Now I call upon Shri T. Govindan to raise his matter. Please state very briefly and do not give the whole thing.

SHRI T. GOVINDAN (Kasargod) : Sir, I am going to raise the question of Pooyamkutti Project.

The Environment and Forest Department is again putting hurdles in front of this project. The Kerala people are very anxious in getting this project cleared. I request the Government of India to reconsider the role of the Environment and Forest Department. It is putting hurdles in front of the hydro-electrical projects.

I would like the House to recall the request made by the Kerala Chief Minister and the Kerala State Government to convene a meeting of the concerned to discuss the matter and to give sanction immediately to Pooyamiutti hydro-electrical project.

MR. SPEAKER : Now, Zero Hour is over.

12.35 hrs.

ELECTIONS TO COMMITTEES

(i) Committee on Estimates

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, Thirty Members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1987."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, Thirty Members from among themselves to serve as members of the Committee on Estimates for the term ending on the 30th April, 1987."

The motion was adopted.

12.37 hrs.

(Mr. Deputy-Speaker in the Chair)

[English]

(ii) Committee on Public Accounts

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, I beg to move :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rule of Procedure and Conduct of Business in Lok Sabha, Fifteen Members from among themselves to serve as members of the committee on Public Accounts for the term ending on the 30th April, 1997."

MR. DEPUTY-SPEAKER : The question is :

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rule of Procedure and Conduct of Business in Lok Sabha, Fifteen Members from among themselves to serve as members of the committee on Public Accounts for the term ending on the 30th April, 1997."

The Motion was adopted.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1997 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

MR. DEPUTY-SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term ending on the 30th April, 1997 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

The motion was adopted.